

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No. 319/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> December 2017, 10.30 A.M**

| Name of the Company | Arun Kumar jain-Vs-Flower Dealcom Pvt Ltd.                           |                        |                     |
|---------------------|--|------------------------|---------------------|
| Under Section       | 9 IBC  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Shamayem Pasik, Advocate  
c/o R. Singh & Associates

Operational  
Creditor

S. Pasik  
7/12/17.

**ORDER**

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor made a request for adjournment. Prayer is allowed.

List on 10/01/2018.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)